

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 26 of 2016 &
IA NOS. 72 and 74 of 2016**

Dated: 02nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

State Load Despatch Center, Delhi **...Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Anr. **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sandeep Rajpurohit for
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **23.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh